भी क्यामधर भिष्ठाःन केवल यह हमारी हैसियत में है बल्कि जरूरी भी है कि जहां जहां लम्बे इलाके हैं प्रौर जहां जहां ऐसी बीमारी हो, बहां यह किया जाय । राजस्थान से प्रधिक महराष्ट्र में यह हुम्रा है भौर हम चाहते हैं कि म्रौर मधिक इस को फैलायें।

भी शिवनारायण ः सरकार से मैं यह जानना चाहता हूं कि इस कान्फरेंस में प्रापने इतना रुपया खर्च किया ग्रौर जो 15 मुल्कों के ग्रादमी ध्राये थे क्या ग्राप किसी गांव में भी ले गए थे उनको दिखाने के लिए ?

ग्रध्यक्ष महोदयः इसका जवाब उन्होंने बहत दे दिया ।

Dantwala Committee's Report on Co-operative Marketing

*548. Shri Yashpal Singh: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 619 on the 23rd August, 1966 regarding the Dantwala Committee's Report on Cooperative Marketing and state the further progress made in this respect?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): The full report of the Committee is still awaited. It is expected to be submitted by December, 1966.

श्वी यशपाल सिंह : जब तक वह रिपोर्ट प्राये, सरकार ने यह गौर किया है कि जो कोग्रापरेटिव सीड स्टोरस हैं वह 25 परसेंट इंटरेस्ट किसानों से ले रहे हैं और ग्रोग्रर 25 परसेंट इंटरेस्ट नहीं दे सकता तो इस को घटा कर के 7 परसेंट जैसे कि दूसरे बैंकों में लिया जाता है इस प्रकार से लिया जाय, इस पर सरकार ने गौर किया है ?

भी क्यामधर मिश्र : श्रीमन्, यह बात सही है कि कुछ प्रदेशों में जहां गल्ला किसानों को कोग्रापरेटिव सीड स्टोर्स के जरिये दिया जाता है वहां सवाया के रूप में गल्ला लिया जाता है कोग्रापरेटिव के जरिये त्रौर उसी को माननीय सदस्य 25 परसेंट कह रहेहैं। कैम में कहीं नहीं लिया जाता।

श्वी यक्षपाल सिंह : सवाया 25 परसेंट ही तो हुम्रा ।

श्वी क्यामधर मिश्व : वह 25 परसेंट जो लिया जाता है वह इस लिए लिया जाता है कि जो गल्ला लिया जाता है वह काप के बाद लिया जाता है श्रौर उस में नमी रहती है। तो ड्रायेज वगैरह पूरा करने के लिए यह सवाया लिया जाता है श्रौर कुछ स्टेटों में यह लागू है।

श्री यशपालसिंहः इसका तो वही मतलब हो गया, सवाया कह लीजिए या 25 परसेंट कह लीजिए ।

मैं यह जानना चाहता हूं कि क्या ग्रापने ऐसी कोशिश की है कि उस कमेटी की रिपार्ट जल्द से जल्द ग्राये, जिससे किसानों को राहत मिले। क्या इस के लिए ग्रापने उन को लिख कर भेजा है ?

भी इयामघर मिश्र : जी हां, उन को लिखाभी है स्रौर उन से जिक भी किया गया है तथा उन्होंने कहा है कि यह रिपोर्ट दिसम्बर, 66 तक कम्पलीट हो जायगी।

WRITTEN ANSWERS TO QUESTIONS

Manufacture of Marine Diesel Engines

*551. Shri R. S. Pandey: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is planned to manufacture marine diesel engines at the Hindustan Shipyard, Visakhapatnam; and

(b) if so, details of the planned programmes in this regard?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) No, Sir.

(b) Does not arise.

Cargo Liner Services of Shipping Corporation of India

*552. Shri D. C. Sharma: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is proposed to strengthen all cargo liner services of the Shipping Corporation of India to develop export trade during the Fourth Plan; and

(b) if so, the steps taken in the matter?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). The Shipping Corporation of India have drawn up a Plan for the expansion of its tonnage in different sectors. The matter is under consideration.

Rice supplies to West Bengal

*553. Shri Indrajit Gupta: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether he has assured the West Bengal Government of additional rice supplies from Central stocks this year in addition to the one lakh tons promised earlier;

(b) if so, whether this will avert the threatened cessation of rice sales from Modified Rationing Shops; and

(c) the nature of discussions he had with the State Government regarding the latter's procurement policy for the forthcoming harvest season?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Yes, Sir.

(b) Central supplies of rice are meant to supplement local procurement primarily for maintaining Calcutta rationing. (c) The discussions covered the pros and cons of certain proposals of the State Government,

Import of Tractors from Yugoslavia

*554. Shri Sezhiyan: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

 (a) whether it is a fact that import of 12 crawler tractors model T.G.
908 from Yugoslavia has been permitted through some importing firms for the use of the Government of Orissa;

(b) if so, the amount of foreign exchange involved;

(c) whether the importing firm has applied for any increase in the import value due to devaluation; and

(d) whether Government are aware that the profit margin for the importing firm on the supply of the crawler tractors to the Government of Orissa runs into several lakhs of rupees?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) to (d). The information is being collected and will be placed on the Table of the Sabha.

गो-हत्या पर प्रतिबन्ध

*555. भी प्रकाशवीर शास्त्री : क्या खाख, क्रुचि, समुदायिक विकास तथा सहकार मन्त्री यह बताने की क्रुभा करेंगे कि जिन राज्यों तथा संघ राज्य क्षेत्रों में प्रभी गौहत्या होती है, उनकी सरकारों की गौहत्या पर प्रतिबन्ध लगाने के लिए कानून बनाने के सन्बन्ध में केन्द्रीय सरकार द्वारा हाल में दिये गये सुभाव के बारे में क्या प्रतिक्रिया है ?

चाद्य, इत्वि, सामुबायिक विकास तथा सहकार मंत्रालय में उप-मंत्री (श्रो झिन्से) : घब तक 6 में से 3 राज्यों ने जिनमें गौहत्या पर प्रांशिक प्रतिबन्ध है ग्रयवा बिल्कुल प्रतिबन्ध नहीं है, उत्तर दिया है। ग्रान्ध्र प्रदेश तथा श्रासाम की राज्य सरकारों की